

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:325

ANSWERED ON:09.08.2012

PRIORITY FOR D GAS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has finalised the priority for allocation of D-6 gas to various sectors based on the recommendations of Group of Ministers;

(b) if so, the details thereof;

(c) whether Small and Medium Enterprises (SMEs) have been included in the said priority and the various State Governments have requested to include the SMEs in the priority list; and

(d) if so, the response of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b) Yes, Madam. The EGoM has taken decision to allot gas to the following sectors in order of priority:-

1. Gas-based fertilizers plants

2. Gas-based LPG plants

3. Gas-based power plants for supply of electricity to State discoms at regulated tariff for the period of PPA.

4. City Gas Distribution (CGD) entities for supply to domestic and transport sectors.

5. Other sectors such as Steel plants (only for feedstock and not for captive power requirement). Petrochemicals plants (only for feedstock and not for captive power requirement), Refineries, CGD entities for supply to commercial & industrial sector customers consuming up to 50,000 scmd (standard cubic meters per day), Captive power plants etc.

(c) & (d) The EGoM has allocated 2.165 MMSCMD of KG D-6 gas on fallback basis , inter-alia, to City Gas Distribution (CGD) entities for supply to Small and Medium Enterprises (SMEs) whose total consumption of natural gas, does not exceed 50,000 standard cubic meters per day (SCMD).